

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHANDIGARH BENCH**

**(CIRCUIT BENCH AT SRINAGAR)**

...

**C.P. No. 62/50/2019 & M.A. NO. 62/530/2019 in  
ORIGINAL APPLICATION NO. 062/340/2018**

**Srinagar, this the 9<sup>th</sup> day of July, 2019**

...

**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J) &  
HON'BLE MS. ARADHANA JOHRI, MEMBER (A)**

...

Mohd. Aashiq Hussain Ganie (aged 52) s/o Sonaullah Ganie R/o Briny Batapora, District Anantnag Kashmir working as Gramin Dak Sewak, posted at Sub Post Master Dialgam Anantnag, Kashmir state of Jammu and Kashmir.

....Petitioner

(By Advocate: None)

VERSUS

1. Penden Dorjee Tshering (Chief Post Master General Jammu and Kashmir Circle, Jammu/Srinagar).
2. Bihari Lal Pandita (Senior Superintendent of Post Offices Srinagar Division J & K State)
3. Abdul Hamid Kumar (Assistant Superintendent of Post Offices Anantnag Jammu & Kashmir).

....RESPONDENTS

(By Advocate: Shri Satinder Singh)

**ORDER (Oral)**

**SANJEEV KAUSHIK, MEMBER (J)**

Learned counsel appearing on behalf of respondents has made a statement at the Bar that this C.P. has been rendered infructuous and may be disposed of as such as the respondents have passed the orders in furtherance to orders of this Court.

2. Keeping in view the statement made by the learned counsel for respondents, this C.P. is disposed of as having been rendered infructuous. Notice issued is discharged.

**(ARADHANA JOHRI)**  
**MEMBER (A)**

**(SANJEEV KAUSHIK)**  
**MEMBER (J)**

**Dated: 09.07.2019**

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